

## RAJYA SABHA

Wednesday, the 6<sup>th</sup> December, 2023 /15 Agrahayana, 1945 (Saka)

*The House met at eleven of the clock,*

MR. CHAIRMAN *in the Chair.*

### PAPERS LAID ON THE TABLE

**विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) :** सर, इधर तो हम आपको नमस्ते करते हैं, लेकिन आप उधर बहुत छुप-छुप कर नमस्ते करते हैं।

MR. CHAIRMAN: The Leader of the House and the Leader of the Opposition have a special place; but when it comes to Mr. Kharge -- a man of sublimity, a man of great experience -- I take all his words as reflection of blessings even after he had said कि मेरा दिल उधर है, तो मोहब्बत इनसे कर रहा हूँ।

**श्री प्रमोद तिवारी (राजस्थान):** सर, मैं यह कहना चाहता हूँ कि लीडर ऑफ दि हाउस नहीं आते। इसलिए यह नोट कर लिया जाए कि हम लोग तो पूरे आदर के साथ करते हैं, वे थोड़ी सी अवहेलना करते हैं। आप टाइट करिएगा, आज जब आएँ, तब डाँटिएगा।

**श्री सभापति :** ऐसा है, a very senior Minister, a very capable Minister, Shri Dharmendra Pradhan, is present here. The Government is duly represented by a very, very senior Minister.

Now, Papers to be Laid on the Table.

**Reports and Accounts (2022-23) of the Delhi Police Housing Corporation Limited, New Delhi; NDMA, New Delhi and NIDM, New Delhi and related papers**

**गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
  - (a) Sixteenth Annual Report and Accounts of the Delhi Police Housing Corporation Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 10108/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 70 of the Disaster Management Act, 2005:-

(a) Annual Report of the National Disaster Management Authority (NDMA), New Delhi, for the year 2022-23.

(b) Statement of Objectives and Reasons alongwith Statement of Explanatory Notes pertaining to the above-mentioned Report.

(c) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 10109/17/23]

(iii) A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Institute of Disaster Management (NIDM), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement of Objectives and Reasons pertaining to the above-mentioned Report.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 10110/17/23]

### Notification of the Ministry of Home Affairs

**गृह मंत्रालय में राज्य मंत्री (श्री अजय कुमार) :** महोदय, मैं गृह मंत्रालय की दिनांक 22 अगस्त, 2023 की अधिसूचना संख्या का.आ. 3744(अ), जिसमें यह अधिसूचित किया गया है कि भोपाल (मध्य प्रदेश), धारवाड़ (कर्नाटक) और गुवाहाटी (असम) में स्थापित कैंपस राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय अधिनियम, 2020 की धारा 53 की उप धारा (2) के अधीन राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय के कैंपस के रूप में सम्मिलित होंगे, की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 10113/17/23]

### I. Notification of the Ministry of Education

#### II. Report and Accounts (2021-22) of IIIT, Allahabad and related papers

**शिक्षा मंत्रालय में राज्य मंत्री (डा. सुभाष सरकार) :** महोदय, मैं निम्नलिखित पत्र सभा